

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

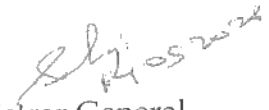
THE 14th May, 2026

No. 132 / A : Upon being relieved from the post of Presenting Officer at NHRC, New Delhi, on 22.05.2026, Sri Vinod Kumar Tiwari, the then District & Additional Sessions Judge, Godda [Presently, posted as Presenting Officer at NHRC, New Delhi, on Deputation] is hereby transferred and posted as District & Additional Sessions Judge, Dumka.

By order of the Court
Sd/-(**Satya Prakash Sinha**)
Registrar General

Memo. No. 1984 /Apptt. Dated Ranchi, the 14th May, 2026

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court / the Principal District & Sessions Judge, Dumka / the Principal District & Sessions Judge, Godda and the Officer concerned for information and needful.


Registrar General